

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.6511 of 2021

Ruja Bibi and others

.... ***Petitioners***

Mr. A. Suhail, Advocate

-versus-

State of Odisha and others

.... ***Opposite Parties***

Mr. P. K. Mohanty, Senior Advocate for CMC and

Mr. J. Katikia, AGA

CORAM:

THE CHIEF JUSTICE

JUSTICE A. K. MOHAPATRA

ORDER

13.12.2021

Order No.

08.

1. Although the matter was to be taken up on 9th December, 2021 since the Court did not sit on that date, it is taken up today as the first item.

2. In the presence of Mr. P.K. Mohanty, learned Senior Counsel for the Cuttack Municipal Corporation (CMC) and in the presence of Mr. Suhail, learned counsel for the Petitioner, the Court in virtual mode was given a video presentation in real-time of the ground situation in the colony in question, for nearly ten minutes.

3. From what was visible on video, as a walk through the colony in question, on most of the parameters of sanitation, drainage, toilet facilities, construction of compound wall etc., there is still much to be done. In other words, even the basic standard of decent living is not yet in place. Since the video

presentation spoke for itself, there was no need for any arguments to be advanced either on the side of the Petitioner or by Mr. Mohanty for the CMC.

4. Since this is a non-adversarial petition, Mr. Mohanty, in all fairness stated, on instructions of the officials of the CMC present at the site, that steps that have already been initiated to set right the situation in the colony will be continued in all earnest and completed within three months from today.

5. Nevertheless, the Court would like to review the position in a month's time. Accordingly, this petition is directed to be listed next for hearing on 17th January, 2022 at 10.30 am as the first item on board. The Court will again be given a live real-time video presentation of the situation in the colony. By that time, the Court expects the nearest available Primary Health Centre (PHC) to be properly equipped with equipments, drugs and full complement of medical personnel and staff. The PHC will be included in the real-time video presentation. Additionally, an affidavit will be filed by the next date by a responsible senior level officer of the CMC on the nearest educational facility available to the children of the colony.

(Dr. S. Muralidhar)
Chief Justice

(A. K. Mohapatra)
Judge

M.. Panda